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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 927/2017

LUXOTTICA INDIA EYEWEAR PVT. LTD. .... Appellant  
Through: Proxy counsel (appearance not given)

versus

ASSISTANT COMMISSIONER OF INCOME TAX  
..... Respondent  
Through: Mr.Ajit Sharma, Advocate

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+ ITA 928/2017

LUXOTTICA INDIA EYEWEAR PVT LTD. .... Appellant  
Through: Proxy counsel (appearance not given)

versus

ASSISTANT COMMISSIONER OF INCOME TAX  
..... Respondent  
Through: Mr.Ajit Sharma, Advocate

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+ ITA 929/2017

LUXOTTICA INDIA EYEWEAR PVT. LTD. .... Appellant  
Through: Proxy counsel (appearance not given)  
versus

ASSISTANT COMMISSIONER OF INCOME TAX  
..... Respondent  
Through: Mr.Ajit Sharma, Advocate

**CORAM:**  
**HON'BLE MR. JUSTICE MANMOHAN**  
**HON'BLE MR. JUSTICE DINESH KUMAR SHARMA**



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**ORDER**  
**07.04.2022**

Learned counsel for the appellant is stated to be unwell. In the interest of justice, re-notify on 09<sup>th</sup> November, 2022.

**MANMOHAN, J**

**DINESH KUMAR SHARMA, J**

**APRIL 7, 2022**  
rb